

FIR No. 35/11
PS: Lahori Gate
U/s: 397/402/34 IPC
State Vs. Ram Babu

29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

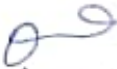
Present: Sh. Virender Singh, Ld. APP for State.

None for applicant/surety of accused Ram Babu.

TCR received.

Report not filed by Ld. APP. Same be filed on or before next date.

Put up on 01.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
29.08.2020

SC No.28057/16
FIR No.199/12
PS: Burari
State Vs. Uma Devi & Ors.

29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Put up for DE on 24.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
29.08.2020

SC No.27764/16
FIR No.70/14
PS: Maurice Nagar
State Vs. Balwinder

29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. APP for State.

None for accused.

Put up for DE on 24.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
29.08.2020

SC No. 27470/16
FIR No. 210/11
PS: Ranjit Nagar
State Vs. Phool Chand & Ors.

29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld, APP for State.

Ld. Counsel for accused no. 1 & 3.

None for other accused.

Put up for DE on 22.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
29.08.2020

CR. Rev. No. 630/19

Pricewater House Coopers Pvt. Ltd. Vs. Sarvesh Mathur

29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Nakul Gandhi, Ld. Counsel for revisionist.

Respondent in person.

Put up for orders on 10.09.2020.



(Charu Aggarwal)

ASJ-02, Central, THC, Delhi

29.08.2020

CC No. 47/16

SEBI Vs. Hindustan Forestry and Agro Development Ltd.

29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Ms. Simran Neb, Ld. Counsel for SEBI/complainant with Sh. J. Srinivasan, AGM.

Sh. R. P Kapoor, Ld. Counsel for accused no. 7 & 8.

Sh. Ashish Dixit, Ld. Counsel for accused no. 12.

Put up for arguments on 13.10.2020.



(Charu Aggarwal)

ASJ-02, Central, THC, Delhi

29.08.2020

CA No. 548/16
Sandeep Shah Vs. ITO


29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Anis Dhingra, Ld. Counsel for appellant.

Sh. Satyanarayan Vashisht, Ld. Counsel for respondent.

Put up for arguments on appeal, on 17.09.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
29.08.2020

CA No. 298/19
S. Raju Vs. State

29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for appellant.

Sh. Virender Singh, Ld. APP for State/respondent no. 1.

Sh. Samrath Gandhi, Ld. Counsel for respondent no. 2.

Put up for arguments on 06.10.2020.


(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
29.08.2020

SC No.27738/16
FIR No. 45/09
PS Anand Parbat
State Vs Gopal Singh @ Gopali

29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present Sh. Virender Singh Ld. APP for State

Ld. Counsel for accused

Put up for final arguments on 02.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
29.08.2020

CR. Rev. No.395/19

Kishan Lal Bansal & Ors. Vs. The State & Ors.

29.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None for revisionists.

Sh. Virender Singh, Ld. APP for State/respondent no. 1.

None for other respondents.

Put up for arguments on revision petition, on 23.09.2020.



(Charu Aggarwal)
ASJ-02, Central, THC, Delhi
29.08.2020